

ITEM NO.29

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1284/2024

FAROOQ @ NANHAI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 27-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Parinav Gupta, Adv.
Mrs. Mansi Gupta, Adv.
Dr. Mrs. Vipin Gupta, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court and
Trial Court.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

Parties may file additional documents in the meantime.

SUJATA SINGH
Registrar

HJ